

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

1

C.P. (IB)/395(MB)2023

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.01.2023**

NAME OF THE PARTIES:

Srikrishna Sharma

VS

Sahara Pure Eatables Corporation Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Yash Jain I/b Adv Srinivas Chakravarthy, Ld. Counsel for the Petitioner present. None for the Respondent.
2. Registry is directed to issue Court Notice to Respondent clearly indicating the next date of hearing.
3. List this matter for further consideration on **10.07.2023**.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)